DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Thursday, 25th November, 2010/04 Margashirsha, 1932 (Saka) 2.00 PM

- 1. **Question Hour:** Starred Questions as shown in the separate list to be asked and answered.
- 2. **Special Mention (Rule 280):** Members to raise matters under Rule 280:
 - 1. Shri Sahab Singh Chauhan
- 6. Shri Ramesh Bidhuri

2. Shri O.P.Babber

- 7. Shri Veer Singh Dhingan
- 3. Shri Sri Krishan Tyagi
- 8. Shri Kulwant Rana
- 4. Shri Pradumn Rajput
- 9. Shri Anil Jha
- 5. Shri Sat Prakash Rana
- 10. Shri Mohan Singh Bisht

3. Adoption of Reports:

1. Shri Kanwar Karan Singh

Shri Sahab Singh Chauhan

to move the following Motion:

That "this House agrees with the Sixth Report of Business Advisory Committee presented on 23rd November, 2010".

2. Shri Kanwar Karan Singh

Shri Jai Bhagwan Aggarwal

to move the following Motion:

That "this House agrees with the Sixth Report of Committee on Private Members Bills & Resolutions presented on 23rd November, 2010".

4. Papers to be laid on the Table:

Shri Mangat Ram Singhal, Minister of Labour to lay the copy of notification no. F-9(1)/89/DLC/W/3589 dated 16.11.2010 regarding constitution of Delhi Labour Welfare Board (English-Hindi Version).

5. **Introduction of Bill:**

Shri Mangat Ram Singhal, Minister of Law, Justice & Legislative Affairs to introduce "The Court Fee (Delhi Amendment) (Amendment) Bill, 2010" (Bill No. 08 of 2010)" with the leave of the House.

6. **Motion Under Rule-107:**

Shri Mukesh Sharma to move the following Motion:

That "This House moves that Delhi may be given full statehood".

7. Short Duration Discussion:

Shri Mukesh Sharma

Shri Naseeb Singh

Shri Hari Shankar Gupta

to initiate discussion on the measures to give relief to the citizens of rural & urban areas of Delhi from the situation arising out of the struggle by them due to carelessness of Local Police, Traffic Police & non – functioning of traffic signals despite of widening of road on large scale, construction of under passes and rapid extension of Metro Network.

Delhi 25th November, 2010 P.N.Mishra

Secretary